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L.N.Sahani vs.UOI

ADMISSION SL.No.1
O.A.No.260/00324/14
Date-14.08.2014

CORAM
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Shri C.P.Sahani, learned counsel for the applicant seeks permission of this Tribunal to allow withdrawal of this O.A. with liberty being granted to him to file a better O.A. The prayer is allowed. The O.A. is disposed of as withdrawn with liberty to the applicant to file a better O.A.



MEMBER(A)